

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4843  
ANSWERED ON:19.12.2002  
MOLESTATION AND MISBEHAVIOUR WITH WOMEN  
RADHA MOHAN SINGH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the incidents of molestation and misbehavior with women/atrocities on other passengers by Railway Protection Force personnel/Civil Security (Jail) personnel are on the rise;
- (b) if so, the efforts being made to check such incidents;
- (c) whether attention of the Government has been drawn towards the incident of molestation of a lady passenger by the Railway Protection Force personnel in a running train as reported on page 5 of Nav Bharat Times Hindi daily dated November 3, 2002; and
- (d) if so, the action taken against those officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

- (a) & (b): No, Sir. No specific complaints have come to notice.
- (c) & (d): No, Sir. No incident against RPF personnel has come to notice.

However, one such incident of misbehavior with a lady passenger in Kerala Express has come to notice.

Inspector General of Police (Railways), Uttar Pradesh, Luknow has informed that GRP/Mathura has registered a case vide crime No.298/02 U/S 354 IPC and 145 Railways Act dated 19.11.2002 against 5 Civil Police personnel of Mathura and 3 accused persons, who were being escorted by them for misbehaving with a lady passenger.